

CC NI ACT 6585-2021

ARJUN NIRULA Vs. TYBROS INFRATECH PRIVATE LIMITED

16.10.2023

Proceedings conducted through video conferencing on Cisco Webex platform using the URL link <https://districtcourtsdelhi.webex.com-meet-ninewdelhi1>

Present: Ms. Chand Chopra, Ld. Counsel for complainant along with complainant.

None for accused.

Ld. Counsel for complainant submits that she has filed the vakalatnama on behalf of the complainant.

Same is taken on record.

Summons vide last order could not be issued as the PF was not filed.

Accordingly, issue fresh summons against the accused, on filing of PF/RC within 7 days by the complainant returnable for the NDOH.

Put up for appearance of accused/further orders on **27.04.2024**.

PA is directed to upload the orders as per rules.

(HARJOT SINGH)
MM (NI Act), Digital Court-01
PHC-New Delhi-16.10.2023